

STATEMENT-IV

Open sale price of Rice fixed for the month of October, 1995 to July, 1996

(Rates Rupees/per MT)

S.No.	Name of the State	October, 95		November, 95		Dec.95 to June, 96		July, 1996	
		fine	super-fine	fine	super-fine	fine	super-fine	fine	super-fine
1	Punjab	6700	7000	6750	7050	7050	7350	7050	7350
2	Haryana	6650	6950	6780	7000	7000	7300	7000	7300
3	Utter Pradesh	6500	6800	6600	6900	6900	7200	6900	7200
4	Rajasthan	6500	6800	6550	6850	7000	7150	7500	7650
5	J & K	6500	6800	6500	6800	6680	7000	6680	7000
6	Delhi	6400	6700	6700	7000	6740	7060	6740	7060
7	Maharashtra	6300	6600	6450	6750	6630	6950	7130	7450
8	Gujarat	6300	6600	6450	6750	6630	6950	7130	7450
9	Madhya Pradesh	6300	6600	6450	6750	6630	6950	7130	7450
10	W Bengal	6300	6600	6450	6750	6630	6950	7130	7450
11	Bihar	6300	6600	6450	6750	6630	6950	7130	7450
12	Orissa	6350	6650	6450	6750	6630	6950	7130	7450
13	Tamilnadu	6300	6600	6450	6750	6630	6950	7130	7450
14	Karnataka	6300	6600	6450	6750	6630	6950	7130	7450
15	Andhra Pd.	6300	6600	6450	6750	6630	6950	7130	7450
16	Kerala	6300	6600	6450	6750	6630	6950	7130	7450

* The price of rice for port towns and areas within 50 Kms thereof, will be Rs 50/- per tonne less than the Export price

[English]

Private Sector Airlines

*230 SHRI K P SINGH DEO : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any co-ordination exists between Indian Airlines and the private airlines about the routes on which the later operate.

(b) whether the Government give any direction to private airlines to operate on specific routes which are not covered by Indian Airlines.

(c) whether the Government also specifies the number of flights which different private airlines operate per week and

(d) if so the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) : (a) and (b). Airline operators are free to choose their routes. However as per the existing guidelines laid down by the Government all scheduled operators are required to deploy in the North-East Jammu & Kashmir Andaman & Nicobar and

Lakshadweep atleast 10% of their capacity deployed on trunk routes.

(c) No. Sir

(d) Does not arise

Export of Foodgrains

*231 SHRI B L SHARMA PREM

SHRI PRABHU DAYAL KATHERIA

Will the Minister of FOOD be pleased to state

(a) the quantum of surplus foodgrains available for international trading for the last three years and current year year-wise and grain-wise

(b) the avenues being exploited for effective and proper disposal of such surplus foodgrains in the global grain market and

(c) the likely impact of export on prices and availability of foodgrains for domestic consumption?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV)

(a) It is not possible to estimate precisely surplus

foodgrains for export. However, during the last three years and current year, upto 30th April, 1996 the following quantities of foodgrains were exported :

(In lakh tonnes)

Year	Rice	Wheat	Coarse grains	Pulses
1993-94	7.68	Neg.	1.48	0.44
1994-95	8.91	0.87	0.84	0.51
1995-96	55.13	6.17	0.28	0.61
1996-97 (upto April 1996)	1.93	1.50	0.01	N.A.

Neg : Negligible i.e. below 500 tonnes

N.A. Not Available

EXIM Policy on foodgrains is decided having regard to production, availability and stock position of foodgrains with the government, in such a way that export of foodgrains does not adversely affect the food security of the country. As per the present EXIM policy, export of rice is allowed on OGL (Open General Licence). Export of wheat, coarse grains (excluding hybrid jowar produced as Kharif crop) and pulses is allowed subject to quantitative ceilings released from time to time. Export of Kharif hybrid jowar is also allowed on OGL.

(b) The steps being taken for boosting export of foodgrains include conducting publicity campaigns, sending delegations abroad, participating in International Trade Fairs, inviting potential buyers and providing financial assistance to exporters for improving quality, packaging, brand promotion of products and for conducting market surveys.

(c) As stated in reply to part (a), decision for allowing export of foodgrains is taken after taking into consideration that the overall food security, domestic prices and domestic consumption are not adversely affected.

[Translation]

Film Censor Board

*232. PROF. PREM SINGH CHANDUMAJRA Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the approval of the Censor Board is required before release of any film, serial or any other programme;

(b) if so, the details thereof;

(c) the number of the members of Film Censor Board at present;

(d) whether these members represent all the areas of the country;

(e) if so, the details thereof;

(f) the tenure of the present Censor Board;

(g) whether the Censor Board has to follow the prescribed guidelines for giving approval to any such programme; and

(h) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Yes, Sir. However, Government have, under section 9 of the Cinematograph Act, 1952, exempted all Doordarshan programmes from the certification provisions subject to the condition that while clearing programmes for telecast, Doordarshan, or the concerned Director General, Doordarshan, or the concerned Director, Doordarshan Kendra, shall keep in view the film certification guidelines issued by Government.

(c) The number of members in the Board is 25 (excluding the Chairman).

(d) and (e). Yes, Sir. The details are as follows :-

Members	Place of residence
1. Smt. B. Saroja Devi	Bangalore
2. Smt. Hemalatha Ramesh	Bangalore
3. Smt. G.K. Kutti	Bangalore
4. Smt. Sudha V. Joshi	Mumbai
5. Smt. Pushpa Bharti	Mumbai
6. Smt. Megha Patil	Mumbai
7. Shri Kiran Shantaram	Mumbai
8. Shri Vinay Kumar Sinha	Mumbai
9. Ms. Maitreyi Saha	Calcutta
10. Shri Dipak Bysack	Calcutta
11. Smt. Pratibha Roy	Cuttack
12. Shri Rama Kant Rath	Bhubaneswar
13. Shri Hormohan Bordoloi	Guwahati
14. Smt. Jayasudha	Madras
15. Smt. Sharada Ashokavardhan	Hyderabad
16. Shri Turlapaty Kutumba Rao	Hyderabad
17. Shri T.V. Narayana	Hyderabad
18. Ms. Sivasankari	Madras
19. Smt. Minu Rathod	Madras
20. Shri SV Rm Ramanathan	Madras
21. Shri Subha Somu	Tiruchirapalli
22. Ms. Subha Rajan Tampi	New Delhi
23. Shri Sukhbir Singh Panwar	New Delhi
24. Prof. Sulochana Nair	Thiruvananthapuram
25. Shri P. Bhaskaran	Thiruvananthapuram